

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 22682/2018

(Arising out of impugned final judgment and order dated 27-11-2017 in WP No. 26539/2015 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

RAJU SINGH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.97392/2018-CONDONATION OF DELAY IN FILING and IA No.97390/2018-EXEMPTION FROM FILING O.T.)

Date : 13-08-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for the petitioner - State seeking adjournment for obtaining further instructions in the matter, list after four weeks.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR